

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-4481/2014

New Delhi, this the 28th day of February, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Parveen Kumar,
PIS No. 28100004,
Constable (Ex.) in Delhi Police,
Aged about 30 years,
s/o Sh. Chander Pal Singh,
R/o Vill : Kazipura, Post: Dasna,
Distt : Ghaziabad, UP-20101. Applicant

(By Sh. Anil Singal)

Versus

1. Govt. of NCT of Delhi,
Through Commissioner of Police,
Police Head Quarters,
IP Estate, New Delhi.

2. Dy. Commissioner of Police,
Recruitment, New Police Lines,
Kingsway Camp, Delhi. Respondents

(By Ms. Neetu Mishra for Ms. Neetu Mishra)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant has submitted that during the pendency of this OA, fresh orders have been passed by the respondents which

need to be challenged by him. Accordingly, he seeks leave of this Tribunal to withdraw this OA with liberty to file fresh OA.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/